HIGH COURT OF DELHI: NEW DELHI

No.R-6 /RG/DHC/2020 Dated: 13.04.2020

OFFICE ORDER

SUBJECT: <u>FUNCTIONING OF DELHI HIGH COURT AND COURTS SUBORDINATE</u> <u>THERETO DURING THE ENTIRE MONTH OF JUNE 2020.</u>

In modification of the earlier resolution of the Full Court dated 16.09.2019, declaring the period of the Summer Vacations for this Court and the Courts subordinate thereto in the month of June 2020 and after considering the severe hardship faced by the litigants due to the prevailing pandemic of COVID-19 that has impaired the functioning of the courts, Hon'ble the Chief Justice and all the Hon'ble Judges of this Court have unanimously resolved, vide Full Court dated 09.04.2020, that this Court and courts subordinate thereto shall continue functioning during the entire month of June i.e. from 01.06.2020 to 30.06.2020. It is hoped and expected that members of the Bar shall extend their full cooperation in making the functioning of the courts meaningful and purposeful during the month of June 2020.

BY ORDER

Sd/-(Manoj Jain) Registrar General

Endst. No. R-7-39/RG/DHC/2020

Dated: 13.04.2020

Copy forwarded for information & necessary action, if any, to:-

- 1. The Secretary General, Supreme Court of India, New Delhi
- 2. The Registrar Generals of all the High Courts in India.
- 3. The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi
- 4. The Principal Secretary (Law, Justice & L.A), Govt. of N.C.T. of Delhi
- 5. The Secretary, Bar Council of India, New Delhi
- 6. The Secretary, Bar Council of Delhi, New Delhi
- 7. The Secretary, Supreme Court of India Bar Association, New Delhi
- 8. The Secretary, Delhi High Court Bar Association, New Delhi
- 9. All District & Sessions Judges, Delhi.
- 10. The District & Sessions Judge cum Special Judge (PC Act)(CBI), Rouse Avenue Courts Complex, Delhi.
- 11. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi, with the request to circulate the Office Order to all the Principal Judges, Family Courts.
- 12. The Member Secretary, Delhi Legal Services Authority (DLSA), Patiala House, New Delhi.
- 13. The Member Secretary, Delhi High Court Legal Services Committee, Delhi High Court.
- 14. The Commissioner of Police, Delhi Police, Delhi.
- 15. The Director (Academics), Delhi Judicial Academy, Delhi.

- 16. The Director of Prosecution, CBI, Block No. 3, IInd Floor, CGO Complex, Lodhi Road, Delhi.
- 17. The Director of Prosecution, Directorate of Prosecution, Tis Hazari, Delhi.
- 18. The Director General Narcotics Control Bureau, West Block, I Wing-5, Sector- 7, R.K. Puram, Delhi.
- 19. The Superintendent Jail, Tihar/Rohini/Mandoli, Delhi.
- 20. The Secretary, Delhi Bar Association, Tis Hazari, Delhi
- 21. The Secretary, Bar Association, New Delhi Courts, Patiala House, New Delhi
- 22. The Secretary, Bar Association, Karkardooma Courts, Shahdara, Delhi
- 23. The Secretary, Bar Association, Rohini Courts, Rohini, Delhi
- 24. The Secretary, Bar Association, Dwarka Courts, Dwarka, New Delhi
- 25. The Secretary, Bar Association, Saket Courts, Saket, New Delhi.
- 26. Joint Registrar-cum- Secretary to Hon'ble the Chief Justice/ All Registrars/OSDs/Coordinator (DIAC).
- 27. All Joint Registrars/Deputy Registrars/Assistant Registrars/Deputy Controller of Accounts/ Assistant Registrar (Library)/Joint Director (IT).
- 28. The Deputy Registrar-cum-P.A. to Registrar General.
- 29. Private Secretaries to all Hon'ble Judges.
- 30. All Admn. Officers (Judicial) / Court Masters/ Branch In-charge/Librarian.
- 31. P.A. to Registrar (IT) with the request to arrange to upload the Office Order on the website of this Court.
- 32. Copy to be displayed on the Notice Board.
- 33. Guard file.

Sd/-(Kishor Kumar) Deputy Registrar (Estt.-I)